## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1802 ANSWERED ON:16.08.2013 PROCUREMENT OF ETHANOL Ponnam Shri Prabhakar

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has taken steps to procure more ethanol locally; and
- (b) if so, the details thereof along with the quantity of ethanol processed locally during each of the last three years and the current year?

## **Answer**

## MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI)

(a)&(b) Yes Madam. The Government has decided on 3.7.2013 that Oil Marketing Companies (OMCs) will procure ethanol from domestic sources to achieve the mandatory requirement of 5% ethanol blending with petrol by October, 2013 in areas/parts of the country where sufficient quantity of ethanol is available. In other parts of the country, blending of ethanol may be increased progressively depending upon the availability of ethanol to reach the 5% mandatory level.

OMCs had floated tender on 29th December, 2012 for their requirement of 140.4 cr litres of ethanol, against which, 40 crore litres of ethanol has been finalized for procurement and out of which 2.65 crore litres of ethanol has been received by OMCs as on 09.08.2013.

Further, OMCs have now floated a fresh domestic tender for a quantity of 133 crore litres of ethanol for blending with petrol on 22.7.2013.

The quantity of ethanol procured by OMCs during last three years and current year is as under:

Period Quantity ethanol procured by OMCs (Crore Litres)

Nov'2009-Sept'2010 5.60 Oct'2010-Sept'2011 36.20 Oct'2011-Sept'2012 30.57

Oct'2012-Aug'2013 2.65 (as on 9.8.2013)